

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 213
CP-113/ND/2022

IN THE MATTER OF:
DMI Finance Pvt. Ltd.

... **Applicant/Petitioner**

Under Section: 66(1) of Comp. Act, 2013

Order delivered on 15.09.2023

CORAM:
SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Saurabh Kalia, Adv. Madhu

For the RD : Adv. Niharika Tanwar

ORDER

Due to paucity of time, the matter is re-notified to 06.10.2023.

Sd/-
(COURT OFFICER)